

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE SHAJI P.CHALY

&

THE HONOURABLE MR.JUSTICE ASHOK MENON

MONDAY, THE 5TH DAY OF MAY, 2020 / 15TH VAISAKHAM, 1942

WP(Cr1.).TEMP.No. 6 OF 2020

PETITIONER/S:

DR. SYED HAYATH BASHA,
AGED 37 YRS, S/O. SYED HASSAN PEER SAHEB,
RESIDING AT STAFF QUARTERS NO.8,
ALIGARH MUSLIM UNIVERSITY, MALAPPURAM CENTRE,
CHERUKARA P.O., PERINTHALMANNA,
MALAPPURAM-679340.

BY Adv.Sri. Jinish Paul P.

RESPONDENT/S:

- 1 STATE OF KERALA,
REP. BY ITS SECRETARY TO THE HOME DEPARTMENT,
SECRETARIAT, THIRUVANANTHAPURAM- 695001.
- 2 THE SUPERINTENDENT OF POLICE,
OFFICE OF THE DISTRICT POLICE CHIEF,
UP HILL POST, MALAPPURAM-676505.
- 3 SUB INSPECTOR OF POLICE,
PERINTHALMANNA POLICE STATION, PERINTHALMANNA,
MALAPPURAM-679340.
- 4 SHAIK MUHAMMAD SHAREEF,
AGED 65 YRS, D.NO.5-95A,
JUPADU BUNGLAW (POST & MANDALAM),
KURNOOL, ANDRA PRADESH- 518401.

- 5 RABIYA BI,
W/O.SHAIK MUHAMMAD SHARIEF, AGED 62 YRS,
JUPADU BUNGLAW (POST & MANDALAM),
KURNOOL, ANDRA PRADESH- 518401.

- 6 SHAIK MUJIBUR RAHMAN,
AGED 65 YRS, S/O.SHAIK MUHAMMAD SHARIEF,
D.NO.5-95A, JUPADU BUNGLAW (POST & MANDALAM),
KURNOOL, ANDRA PRADESH- 518401.

OTHER PRESENT:

SRI. BIMAL K.NATH, GP

THIS WRIT PETITION (Cr1.) HAVING COME UP FOR ORDERS ON
05.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING:

SHAJI P.CHALY, ASHOK MENON, JJ.

W.P.(Cr1.) TMP No. 6 of 2020

Dated this the 5th day of May, 2020

O R D E R

Shaji P.Chaly, J.

The learned Government Pleader takes notice for respondents 1 to 3. Respondents 4 to 6 are private parties and notices are to be served on them. The learned Government Pleader submits that if sufficient details are provided by the petitioner, necessary steps will be taken to see that notices are served on respondents 4 to 6. In view of the matter, there will be direction to the petitioner to give sufficient details enabling the Government Pleader to take necessary steps for serving notice on respondents 4 to 6 through concerned Police Station.

Post on 19.05.2020.

SHAJI P.CHALY
Judge

ASHOK MENON
Judge